

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

(a)

OA No. 1475/94
MA No. 1922/94
MA No. 3994/94

New Delhi, this the 6th day of September, 1999

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. S.P.BISWAS, MEMBER (A)

In the matter

1. K.R.Nair,
Assistant, D/o Agri. & Cooperation
Department of Agriculture & Cooperation
Krishi Bhawan, New Delhi-110001.
2. D.P.Barua, Assistant,
St. Directorate, D.G.S. & D.
Jeevantara Building,
Parliament Street,
New Delhi-110001.
3. Gopal Das, Junior Analyst,
Internal Work Study Unit
Department of Agriculture & Coop.
Krishi Bhawan, New Delhi-110001.
4. D.Sudhakaran, Under Secretary,
Ministry of Food,
Krishi Bhawan New Delhi-110001. Applicants
(By Advocate Sh. C.R.Hati proxy for
Sh. C.Hari Shankar)

Vs.

1. Union of India through
Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110001.
2. Director of Estates,
Nirman Bhawan, New Delhi-110001.

ORDER (ORAL)

By Mrs. Lakshmi Swaminathan, M(J)

On ~~instructions~~ of the applicants, counsel for applicants
submit~~s~~ that they do not wish to pursue this case any
further. They seek permission to withdraw OA-1475/94
together with the MAs No.1922/94 and 3994/94.

[2]

2. In view of the above facts, prayer for withdrawal is allowed. OA-1475/94 together with MA-1922/94 & MA-3994/94 are disposed of as withdrawn.

S.P. Biswas
(S.P. BISWAS)

Member (A)

"sd"

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)

Member (J)